

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

ORDER

No:- 1420

Dated:- 18/02/2020

In terms of guideline No. 6 of the "Scheme /Guidelines for the appointment of Research Assistants to the Chief Justice/Judges in the High Court of Jammu and Kashmir" notified vide Notification No. 578 dated 30.08.2016 as amended from time to time, the terms of engagement of the following Research Assistants is extended by a further period of one year with effect from the date of expiry of their existing terms as stated in Col.No. 6 against their respective names:-

Sr.No.	Name	Date of Initial joining	Date of expiry of initial term of engagement	Date of expiry of 1 st Extended term	Date of expiry of 2 nd Extended term
-1-	-2-	-3-	-4-	-5-	-6-
Research Assistants engaged vide High Court order No. 1187 dated 31.01.2017					
1.	Mohammad Ayoub Mir	15.02.2017	14.02.2018	14.02.2019	14.02.2020
2.	Ms. Farheen Mushtaq	10.02.2017	09.02.2018	09.02.2019	09.02.2020
3.	Ms. Saima Ashraf	14.02.2017	13.02.2018	13.02.2019	13.02.2020
4.	Ms. Riya Pran	09.02.2017	08.02.2018	08.02.2019	08.02.2020
5.	Ms. Pooja Jamwal	14.02.2017	13.02.2018	13.02.2019	13.02.2020
Research Assistant engaged vide High Court Order No. 99 dated 21.04.2017					
6.	Mrs. Nazia Rashid	04.05.2017	03.05.2018	03.05.2019	03.05.2020

The candidates shall furnish a fresh undertaking before the Registrar General, High Court of J&K in terms of guideline No. 8 of Notification No. 578 dated 30.08.2016 as per Schedule-I of the guidelines under reference within seven days from the date of this order failing which their term of engagement shall not be extended.

By order


(Permod Kumar)

Deputy Registrar(G.S.)

No:- 36300-22/2020

Dated:- 18/02/2020

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K, Jammu / Srinagar.
5. Chief Accounts Officer High Court of J&K, Jammu.
6. Accounts Officer, High Court of J&K, Jammu / Srinagar.
7. Concerned Research Assistant _____
..... for information and necessary action.


Deputy Registrar (Adm.)